

Central Information Commission

**Appeal No. 71 /IC(A)/2006
F.No.CIC/MA/A/2006/00059**

Dated, the 23rd June, 2006

Name of the Appellant : Shri Rakesh Kumar Singh, C/o Shri Shyam Lal Yadav, H.No. 36, Gali No. 3, Shiv Mandir Gali, Mauzpur, Delhi-110053.

Name of the Public Authority : Staff Selection Commission, Department of Personnel & Training, Block No. 12, CGO Complex, Lodhi Road, New Delhi-110003.

DECISION

Facts of the Case:

The appellant appeared in the following three different written examinations conducted by the Staff Selection Commission:

1. Inspectors of Income Tax / Central Excise Exam-2004
2. Combined Graduate Level (Main) Exam-2004, and
3. Section Officer (Audit) Exam-2005.

The appellant asked the Commission to provide marks secured by him along with the marks secured by the last selected candidate. He also desired to inspect his Answer sheets. He has however been denied inspection of his answer sheets and disclosure of marks on the following ground.

The Staff Selection Commission conducts 10 Open and 3 Departmental Competitive Examinations annually, in which 15-20 Lac candidates appear. The CPIO has stated that the information asked for by the appellant, is of very confidential in nature, and it cannot be made available to the applicants. He has also mentioned that showing Answer sheets to candidates would not only hit the basic sanctity of an examination system, but also question the technical capabilities of evaluation of Answer sheets.

Commission's Decision:

The process of conduct of examination is a confidential activity, the details of which should not be disclosed in the larger interest of public. The outcome of the process should however be disclosed. Accordingly, the Commission has passed order in a similar

nature of appeal against the same public authority that the marks scored by the examinees under each paper / parameter of test should be disclosed (Ref. Decision No. 68/IC(A)/2006). In the instant case, the appellant should also be provided his own marks-sheet along with the score of marks of the successful candidate, who held lowest rank, under general category. This information may be furnished within 15 days of the issue of this order.

5. The appeal is accordingly disposed of.

Sd/-
(M.M. Ansari)
Information Commissioner

Authenticated true copy :

(L.C. Singhi)
Joint Registrar

Cc:

1. Shri Rakesh Kumar Singh, C/o Shri Shyam Lal Yadav, H.No. 36, Gali No. 3, Shiv Mandir Gali, Mauzpur, Delhi-110053.
2. Shri V.K. Aggarwal, Public Information officer, The Staff Selection Commission, Department of Personnel & Training, Block No. 12, CGO Complex, Lodhi Road, New Delhi-110003.